THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) 24,657 pieces of cigarette lighters. 1017 pairs of nylon socks, 19 wrist watches and 4 transistor radios, were seized on 4-1-66 by the Calcutta Customs officials from a vessel S.S. "Ever Health", berthed at Kidderpore docks. Of these, only the cigarette lighters, of of c.i.f. value of Rs. 40,501 (approx.) were of findings and suggestions made in the Chinese origin and the rest of the goods surveys. were not of Chinese origin. Two Chinese crew members who admitted ownership of part of the goods were arrested and prosecuted. They were convicted on 3-3-66 to pay a fine of Rs. 2,000 each and in default to undergo six months R.I. Departmental adjudication proceedings under Customs Act, 1962 are also in progress. The owners of the vessel S. S. "Ever Health" are M/s. First Steam Navigation Ltd, of Taiwan. Two residents of Calcutta were also arrested in this connection and the question prosecuting them is under examination by the Collector of Customs, Calcutta.

LAND REFORMS

*566. SHRI SITARAM JAIPURIA: Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that the land reforms studies, sponsored by the Research Programme Committee of the Planning Commission, have shown that the present revenue administration in the States is inadequate for the effective implementation of land reforms;
- (b) if the answer to part (a) above be in the affirmative, whether the Research Programme Committee has made any suggestions in this regard, if so. what are those suggestions; and
- (c) whether State Governments have been consulted in the matter and if so. what is their reaction in this matter?

THE MINISTER OF PLANNING (SHRI ASOKA MEHTA): (a) Some surveys have indicated deficiencies in the staff appointed for implementation.

to Questions

- (b) No. The Research Programme Committe sponsors surveys. It does not make suggestions of its own.
- (c) The attention of the State Government concerned has been drawn to the

COMMITTEE FOR WORK CHARGED

- *568. SHRI T. V. ANANDAN: WUI the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that an ad-hoc Committee under the Chairmanship of the Deputy Secretary of the Works Ministry was appointed in the year 1956 to go into the question of service conditions of the work charged employees of the said Ministry; and
- (b) if so, whether the Committee hat submitted its report?

WORKS, THE MINISTER OF HOUSING AND URBAN DEVELOP-(SHRI MEHR MENT **CHAND** KHANNA): (a) An ad-hoc Committee was appointed in the Ministry under the Chairmanship of a Deputy Secretary in 1958, to-

- (1) bring the service records of nearly 13947 workcharged employees of the Central Public Works Department up-to-date;
- (2) create permanent posts in the workcharged establishment and prepare All India Seniority lists for confirmation against these t>osts;